

**Defective Case Register from 2025-12-15 to 2025-12-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/38661/2025	BISWARANJAN DALAI	2025-12-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1..Petition not correctly addressed to Honorable Court 2.Put up for S.R there after
2	D-CRLA/35716/2025	ANAND KUMAR SHARMA	2025-12-15	1-The brief has not been properly page marked at top of pages, 2-Synopsis,Date chart and impugned order are not in proper place, 3-Being aggrieved para and Good ground certificate not furnished,4-Affidavit not in proper format. Put up for S.R. after removal of above defects.
3	D-ABLAPL/38443/2025	GOKULANANDA SAHU	2025-12-15	page no. 14 partially legible.
4	D-WP(C)/50514/2025	JYOTSNARANI RATH	2025-12-15	1. Ann.6 not page marked in the Index. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
5	D-ABLAPL/38544/2025	DIPTESH KUMAR BEHERA	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-ABLAPL/38442/2025	ABANI KANTA MOHANTY	2025-12-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs.10/- to be paid.
7	D-BLAPL/38779/2025	PRITAM KUMAR MOHANTY	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraphs incorrectly mentioned in the petition as well as declaration of the Affidavit. 2.Page No.11 partly legible.
8	D-BLAPL/38728/2025	PRASANTA KUMAR NANDA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-BLAPL/38606/2025	ARUN KUMAR PATRA	2025-12-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in Synopsis and para-1 of the petition be deleted.Thereafter, put up for S.R
10	D-BLAPL/38710/2025	SWARAJ PATEL	2025-12-15	14-NOT PROPERLY INDEXED. 1.Pagination from page 53 not correct(page 54 not reflected). 2.Name of the petitioner mentioned in Petition not tally with the signature put in V.nama.

11	D-CRLREV/36552/2025	NIRANJAN LENKA	2025-12-15	1.Informant name mentioned in page no 12 .
12	D-CMP/52073/2025	SURAJ MOHANTY	2025-12-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.  Defendant No-2 not made Party in this Petition
13	D-WP(C)/52018/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the Petition,Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
14	D-CONTC/50397/2025	SUDHANSU SEKHAR JENA	2025-12-15	INDEX and PETITION NOT PROPERLY PAGE MARKED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
15	D-WP(C)/52055/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the petition Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
16	D-CRLMC/38701/2025	SAMAPIKA MISHRA	2025-12-15	1 Fathers name of the petitioner not correctly furnished in affidavit.
17	D-CONTC/51591/2025	ADV.	2025-12-15	i) wp(c) case no. 14713/2025 not mentioned in Reference certificate.
18	D-CMP/51731/2025	ACHYUTANANDA PATTANAIK	2025-12-15	Petitioner preferred the case vice deceased Defendant No-1 not yet substituted in the Trial Court.
19	D-WP(C)/51017/2025	RAMACHANDRA PANIGRAHY	2025-12-15	.Subject Code Not Furnished .
20	D-WP(C)/52297/2025	DURGA PRASANNA MISHRA	2025-12-15	1. CMP mentioned instead of WP(C) in affidavit.
21	D-ABLAPL/38632/2025	ABHAY KHANDELWAL	2025-12-15	page no.13 not neat
22	D-WP(C)/52034/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the Petition.Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
23	D-WP(C)/48878/2025	SMITA RANJAN PATNAIK	2025-12-15	OPPS. SERIAL NO-136 AND 137 TWO TIME TYPING.
24	D-WP(C)/50644/2025	RANJIT SAMAL	2025-12-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Name of advocate not in capital letter in Vnama.Annexure-9 and 10 and date not correctly mentioned in averments
25	D-WP(C)/51972/2025	SAILAZA NANDAN DAS	2025-12-15	Annex-4 not page marked in Index.
26	D-BLAPL/38631/2025	M BALAJI RAO	2025-12-15	Name of the petitioner No.2 mentioned in Application not tally with the signature put in V.nama.
27	D-CRLMC/38662/2025	JNYANANANDA PANDA	2025-12-15	1. Certified copy of order dated 07.07.2023 not filed
28	D-WPCRL/38403/2025	SAYANTAN PANDA	2025-12-15	1.PAGE NOS.16 and 17 NOT LEGIBLE.
29	D-WPCRL/38387/2025	SIDHARTH SANKAR MOHAPATRA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				IT MAY BE REGISTERED AS CRLMP
30	D-CMP/51893/2025	SUBHRANSU BHUSAN MOHANTY	2025-12-15	3-AUTHENTICATION FEE IS DEFICIENT. A.Fee of Rs1.10/order be Paid on Annexure-2.
31	D- CONTC/50558/2025	PRAVASH CHANDRA JENA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED COPY OF DISP. OF ORDER ALONG WITH CAUSE TITLE PASSED IN W.P(C) NO.18307/2024 BE FILED THEN PUT UP FOR SR
32	D- CRLREV/38205/2025	UMA CHARAN MISHRA	2025-12-15	1. Being aggrieved and Ground not mentioned in petition
33	D- ABLAPL/38559/2025	BISWAJIT MOHANTY	2025-12-15	1. GR Case year not mentioned in CT. 2. Ann.1 page 9 not marked
34	D- CRLMC/38296/2025	PRATAP KUMAR NAYAK	2025-12-15	1. Lower court Misc.case number not correctly furnished in cause title and being aggrieved
35	D- ABLAPL/38557/2025	ASHOK KUMAR SAHOO	2025-12-15	1. Page marking of Date Chart not correct. 2. Name of PS mentioned in Prayer not proper. 3. Pet. No.5 not properly represented in CT. 4. Ann.3 not filed as mentioned in Para 5. 5. Name of Pet. No.4 in CT not tally with signature
36	D- CONTC/51461/2025	ADV	2025-12-15	For further S.R. after filing of cause title of wp(c) no. 24011/2021.
37	D-WP(C)/50670/2025	DEBABRATA RATH	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D- CRLREV/37982/2025	ARUN KUMAR BUDHIA	2025-12-15	1 Put S.R. after filing the consolidation petition. 2.CRLMC mentioned instead of CRLREV in entire petition .
39	D- CONTC/50212/2025	ADV.	2025-12-15	CAUSE TITLE OF FAO NO. 1037/2019 BE FILED THEN PUT UP FOR SR
40	D- CONTC/51499/2025	ADV .	2025-12-15	i)Vernacular certificate not furnished.
41	D- ABLAPL/38543/2025	DIPTIREKHA NANDA	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-WP(C)/51023/2025	RAMACHANDRA PANIGRAHY	2025-12-15	.Subject Code Not Furnished .
43	D-WP(C)/51088/2025	GYANENDRA KUMAR TRIPATHY	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D- CONTC/50068/2025	SURYAKANTA DASMOHAPATRA	2025-12-15	8-CAUSE TITLE NOT IN ORDER. i) Put up for further S.R. after filing of cause title of wp(c) no.16765/2019.
45	D-WP(C)/50551/2025	DILIP KUMAR SAHU	2025-12-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned affidavit of the I.A.

46	D-WP(C)/52293/2025	DURGA PRASANNA MISHRA	2025-12-15	1. Annex-4 not mentioned in petition. 2. CMP mentioned instead of WP(C) in affidavit.
47	D-CRLLP/38346/2025	BIJAYA KUMAR PARIDA 2	2025-12-15	1. status of the petitioner not furnished in C.T.
48	D-WP(C)/50677/2025	SOURAV SUMAN BHUYAN	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of petitioner no.3 not tally with affidavit. 2. page nos. 17 18 32 43 and 46 are not neat and legible
49	D-CMP/51812/2025	SWAYAMJIT ROUT	2025-12-15	The Case No mentioned in the Prayer of the I.A be corrected.
50	D-ABLAPL/38573/2025	ANWESA MISHRA	2025-12-15	1. Name of Informant appearing in Para 2 be redacted. 2. GR Case No. mentioned in Para 4 and CT not tally
51	D-CRLREV/38845/2025	MANORANJAN ACHARYA	2025-12-15	1. Name of the petitioners not correctly furnished in v.nama. 2. Age of the petitioners guardian not mentioned in the cause title.
52	D-CMP/52030/2025	PRASANNA KUMAR RATH (1)	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-BLAPL/38456/2025	PANCHANAN PANIGRAHI	2025-12-15	i) page no. 11 13 and 14 not legible
54	D-CRLREV/38007/2025	JAGAJIBAN PRADHAN	2025-12-15	1. Put SR after filing the c. copy of ICC no-174/ 2017 .
55	D-WP(C)/50662/2025	AMBIKA PRASAD RAY	2025-12-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D-WA/51849/2025	DEBASIS NAYAK	2025-12-15	Being aggrieved should be one prayer.
57	D-ABLAPL/38643/2025	PITAMBAR JENA	2025-12-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED.
58	D-CRLMC/37983/2025	ASUTOSH MOHANTY	2025-12-15	Page no. 22 not in order. C. copy of annexure-2 not filed
59	D-WA/50266/2025		2025-12-15	AU fee Rs 2.25/- to be paid i) Synopsis and date chart are not filed. ii) Status of Respondents not furnished. iii) Date of disp. of wrongly mention in para. no. 1 and grounds. iv) Para no. not correctly furnished in declaration. v) Page mark not properly. vi) Legible copy of page no. 36,37 and Anx-11 are to be filed.
60	D-BLAPL/38648/2025	JUGALA KISHORE PANDA	2025-12-15	1. In cause title of the application complete address of the petitioner not furnished and not tally with Rejection order. 2. Free copy/ Certified copy of Rejection order not filled. 3. Court Fees and other welfare stamp of Rs 39/- to be paid in V>Nama
61	D-RSA/51060/2025	ASHOK KUMAR MOHAPATRA	2025-12-15	Provision of Law not correctly stated in the I.A.

62	D-CRLMC/38351/2025	PRABHAT KUMAR PARIDA	2025-12-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up SR after removal of defect
63	D-CRLA/38018/2025	CHEERA RANJAN SATHPATHY	2025-12-15	Put up for S.R. after redacting the name of Respondent/Informant from appeal memo
64	D-WP(C)/50323/2025	RAJJEET ROY	2025-12-15	O.L.R. Case No. 351 of 2024 vide Annexure-8 mentioned in the prayer portion appears to be wrong.
65	D-ARBP/51772/2025	IPSIT AUROBINDO ACHARYA	2025-12-15	original copy of agreement to be file
66	D-ABLAPL/38584/2025	MANORANJAN DAS	2025-12-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
67	D-WP(C)/51523/2025	SWAPNIL ROY	2025-12-15	Date of copy of application vide-annex-8 not tally with Index.
68	D-BLAPL/38752/2025	BIJAYA KUMAR RAGADA	2025-12-15	Name of the petitioner mentioned in the Application not tally with the signature put in V.nama.
69	D-WP(C)/51154/2025	DR. JITENDRA KUMAR LENKA	2025-12-15	Father of the petitioner no-15 not mentioned in the cause title.Executants number 18 not tally with v.nama and cause title
70	D-WA/51664/2025	AISHWARYA DASH,A.S.C	2025-12-15	Put up for SR after filing of c. copy of impugned order.
71	D-CMP/52070/2025	AMIT PRASAD BOSE	2025-12-15	1.CMP Case Nos not mentioned in the Reference Certificate.2.O.Ps No-4 and 5 being one and the same person be corrected as per Trial Court
72	D-CMP/51974/2025	PRASANTA KUMAR SATAPATHY	2025-12-15	17-REFERENCE CERTIFICATE NOT FURNISHED. Reference Certificate not correctly furnished.
73	D-WP(C)/50479/2025	ANUP KUMAR MOHAPATRA	2025-12-15	Annexure-1 partially not legible
74	D-BLAPL/38616/2025	RAJJEET ROY	2025-12-15	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
75	D-WP(C)/51981/2025	KSHIROD KUMAR ROUT	2025-12-15	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION
76	D-ABLAPL/38563/2025	SUBHENDU KUMAR MOHANTY	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authenticated Annexure 1 not filed. It is also not marked not page marked and not attested.
77	D-ABLAPL/38555/2025	ANURAG PATI	2025-12-15	1. Occupation of the Deponent mentioned in Affidavit not correct.

78	D-WP(C)/50485/2025	SARASWATI SENAPATI	2025-12-15	1. Ann.3 not page marked. 2. Occupation of Deponent not mentioned. 3. Deficit court fee of Rs.2 to be paid on Vakalatanama.
79	D-WP(C)/50559/2025	ALOK KUMAR MOHAPATRA	2025-12-15	L.T.I attested of the Executant but name not mentioned in the v.nama.
80	D-CRLMC/38182/2025	ANSUMAN PANDA	2025-12-15	1. Sl. number of opp. party not correctly furnished in 2nd line of the para no.6.
81	D-ARBP/51990/2025	TAPAN KUMAR KAMILA	2025-12-15	Court Fee Rs. 500/ not filed 2.agreement not filed
82	D-BLAPL/38786/2025	MRITUNJAY BANERJEE	2025-12-15	Case pending before the Lower Court incorrectly mentioned in para-1 of the petition.
83	D-WP(C)/52037/2025	JYOTIRMAY GUPTA	2025-12-15	1 In Index and paragraph 6 of the Petition. Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
84	D-CMP/51571/2025	AMIT PRASAD BOSE	2025-12-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
85	D-RPFAM/51906/2025	RADHIKA HANS	2025-12-15	good ground not furnished
86	D-WP(C)/52041/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the Petition Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
87	D-BLAPL/38700/2025	SOUBHAGYA SWAIN	2025-12-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2..Subject Code Not Furnished . 3.For further S.R
88	D-WP(C)/51279/2025	SOUMYA RANJAN PATI	2025-12-15	1-COURT FEE IS DEFICIENT. Rs.12.00 to be paid.
89	D-CMP/51852/2025	SOUMYA MISHRA	2025-12-15	The discrepancy in the name of O.P No-7 as per Trial Court be reconciled.
90	D-WP(C)/50672/2025	SHYAMANANDA JENA	2025-12-15	page no.12 not neat and legible.
91	D-CRLMC/38174/2025	ANSHUMAN PANDA	2025-12-15	1. Sl. number of opp. party not correctly furnished in 2nd line of para no.6. 2. Legible copy of page nos. 18 and 19 to be filed.
92	D-CRLMC/38177/2025	BIBHUTI BHUSAN CHOUDHURY	2025-12-15	1. Certified copy of annex-1 not filed.
93	D-CRLREV/36296/2025	SIDDHANT SARANGI	2025-12-15	1.Vernacular certificate not mentioned.
94	D-CRLMC/38460/2025	SUSANTA KUMAR JETHY	2025-12-15	1. Certified copy of annex-1 not filed
95	D-CMP/51796/2025	NIRA SUNDAR PANDA	2025-12-15	14-NOT PROPERLY INDEXED. Put up for further S.R after removal of Defect.
96	D-WP(C)/50707/2025	SANDHYARANI PANI	2025-12-15	page nos.88 partially neat

97	D-CRLREV/37827/2025	KODANDA KUMAR BHUYAN	2025-12-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 275 days 2. As per index synopsis and date chart not found.3. Nomenclature not correct in the petition.4. Good grounds not furnished.5. C.copy of annex.1 not properly arranged.6. C. copy of judgement dtd.30-3-2015 passed in2(b) C.C.2/2011 by S.D.JM. Balangir to be filed and also not mentioned in the being aggrieved.
98	D-CRLREV/33537/2025	HIMANSHU SEKHAR MISHRA	2025-12-15	1.Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fee Rs 5.50 not paid 2.Ground not mentioned in petition
99	D-CRLMC/38462/2025	PRASANTA KUMAR PANDA	2025-12-15	1. Certified copy of annex-1 not filed. 2. Annexure number not correctly furnished in top of the page no.20
100	D-CMAPL/51875/2025	SURYA NARAYAN SATPATHY	2025-12-15	Put up for SR after filing of c. copy of impugned order.
101	D-CMP/51433/2025	PRASANTA KUMAR SATAPATHY	2025-12-15	3-AUTHENTICATION FEE IS DEFICIENT.
102	D-CRLA/38025/2025	BHABANI SHANKAR DASPARIDA	2025-12-15	Put up for S.R. after redacting the name of informant and his relatives form appeal memo
103	D-WP(C)/51485/2025	PRAYAS MOHANTY	2025-12-15	Page no. 76 and 77 not available
104	D-WP(C)/52024/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the petition, Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
105	D-ABLAPL/38570/2025	SUSHANTA KUMAR PRADHAN	2025-12-15	1. Titles of Petitioners in CT and Vakalatanama not tally with their signature.
106	D-WP(C)/51914/2025	SADASIVA PATRA (1)	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D-RSA/50280/2025	SOUMYA RANJAN PATI	2025-12-15	1.C.Fee Payable be corrected.2.C.Copy of both the Lower Courts Judgment be Filed for computing the Period of Limitation.Put up for Further S.R after rectification.
108	D-CRLMC/38258/2025	BIJAYA KUMAR RAGADA	2025-12-15	1. Certified copy of annex-1 not filed
109	D-CMP/51509/2025	PARESH KUMAR MOHANTY	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page No-10 not accompanied with the Petition.2. Synopsis not co-operate with the Petition.
110	D-RPFAM/38787/2025	ADYASIDHI MISHRA	2025-12-15	Period of Delay 469 days 2.AU fee Rs 2/ not paid 3.good ground not furnished

111	D-BLAPL/38463/2025	BINAYA BHUSAN ROUTRAY	2025-12-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
112	D-RPFAM/51928/2025	MANMAYA KUMAR DASH	2025-12-15	further SR after filling of c copy
113	D-BLAPL/38594/2025	SAROJ KUMAR PADHY	2025-12-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
114	D-WP(C)/52046/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the Petition, Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
115	D-BLAPL/38784/2025	SUNIL KUMAR PANDA	2025-12-15	1.Case pending before the Lower Court incorrectly mentioned in prayer portion of the petition. 2.Name of the petitioner mentioned in Application not tally with the signature put in V.nama.
116	D-CMP/50095/2025	RATNAKAR SAMANTASINGHAR	2025-12-15	Question of Maintainability.
117	D-CMP/50092/2025	RATNAKAR SAMANTASINGHAR	2025-12-15	Question of Maintainability.
118	D-CRLMC/38427/2025	SUSANTA KUMAR TRIPATHY	2025-12-15	1. Annexure number not mentioned in Index page. 2. State name of the petitioner not correctly furnished in cause title.
119	D-CRLA/37936/2025	GYANA RANJAN MAHAPATRA	2025-12-15	1. Court Fee Rs.6.00 not paid 2.Free copy of impugned judgement not filed 3.Receipt showing copy On counsel for vigilance not filed 4. Status of appellant not furnished 5.Original page Nos.97 and 98 not properly arrange 6. Ground para Nos.XII and XIII not legible 7.The name of trial court and case No. not mentioned in I.A.No.3377/2025
120	D-CRLMC/37984/2025	ASUTOSH MOHANTY	2025-12-15	1. Certified copy of annex-2 not filed
121	D-CRLMC/38219/2025	RANJIT MOHANTY	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-CMP/51345/2025	SANTOSH KUMAR KANUNGO	2025-12-15	1.The discrepancy in the name of O.P No-4 as per Trial court be reconciled.
123	D-WP(C)/52029/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the petition Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
124	D-WP(C)/50437/2025	DURGA PRASAD PRADHAN	2025-12-15	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
125	D-WP(C)/51390/2025	NALINI KANTA DASH	2025-12-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Synopsis and date chart not mentioned in the Index.Age of the petitioner not tally with cause title and affidavit.Page 14 not neat.
126	D-CONTC/50333/2025	ADV.	2025-12-15	Code NOT INDICATED
127	D-WP(C)/50711/2025	SANDHYARANI PANI	2025-12-15	W.P.(C) case no. in index not tally with annex.1
128	D-CRLMA/37820/2025	NIRANJAN PANDA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-WP(C)/52051/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the Petition Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
130	D-WP(C)/52072/2025	KRISHNA CHANDRA SAHU	2025-12-15	Page 21 not neat.
131	D-CONTC/50210/2025	ADV.	2025-12-15	CAUSE TITLE OF FAO NO.1036/2019 BE FILED THEN PUT UP FOR SR
132	D-WP(C)/50439/2025	DURGA PRASAD PRADHAN	2025-12-15	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid
133	D-CMP/52096/2025	KISHORE CHANDRA MOHANTY	2025-12-15	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
134	D-CRLA/38214/2025	BIGYAN KUMAR SHARMA(SR.ADV.)	2025-12-15	Vakalatnama properly stamped, Executed and accepted - Not fully filled up 1-Date of trial court judgement wrongly furnished in index and book marked, 2-Para Nos.M and N of grounds not available, 3-Para No. wrongly furnished in declaration of affidavit in I.A.Nos.3399,3400 of 2025, 4-The name of trial court and case No. not furnished in I.A.No.3398/2025
135	D-ABLAPL/38639/2025	AMULYA RATNA PANDA	2025-12-15	page no.12 not neat and legible
136	D-EXP/52428/2025	KUNJA SUNDAR DAS	2025-12-15	Put up for SR after filing of c. copy of impugned order.
137	D-WP(C)/52020/2025	JYOTIRMAY GUPTA	2025-12-15	1.In Index and paragraph 6 of the petition,Annexure-4 mentioned Letter no.3403 of O.P.no1 instead of O.P. 2
138	D-WP(C)/52058/2025	JAGANNATH BHUYAN	2025-12-15	1. In Annexure-8,order date wrongly furnished. 2.In declaration under affidavit in I.A no of paragraphs wrongly furnished
139	D-BLAPL/38650/2025	SUBHALATA PRIYADARSINI	2025-12-15	1. Annexure-1 and 2 not marked in the application as per index. 2. Annexure-1 not attested.
140	D-RVWPET/51043/2025	BISWAJIT MOHANTY	2025-12-15	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Year of the FAO no. not correctly furnished in prayer

141	D-BLAPL/38686/2025	SRIKANTA MAHUNTA	2025-12-15	i) Date of rejection mentioned in 3rd line of para- 5 of the petition not correct.
142	D-CONTC/51975/2025	ADV.	2025-12-15	As per annex.1 and prayer all the ops. to be mentioned in the C.T.
143	D-BLAPL/38613/2025	SOMANATH MITRA	2025-12-15	Name of the petitioner mentioned in the Application not tally with the signature put in V.nama.
144	D-CRLREV/37370/2025	JITENDRA KUMAR DIGAL	2025-12-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1 .Honorable C.J. not mentioned in petition.2. Being aggrieved not mentioned petition as well as I.A. 3- CRLMC mentioned instead of CRLREV in I.A. 4. Odia undertaking not filed.
145	D-EXP/51916/2025	AVIJIT PATNAIK	2025-12-15	Address of the Honble court wrongly furnished.
146	D-ABLAPL/38596/2025	ABIT SAHU	2025-12-15	1. Name of PS mentioned in Synopsis CT Para 1 and Prayer not tally. 2. Name of Pet. No.1 in CT and Vakalatanama not tally with signature. 3. Name of Deponent in Affirmation of Affidavit not correct
147	D-BLAPL/38794/2025	PABITRA KUMAR NAYAK	2025-12-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in para-3 of the petition be deleted.Thereafter put up for S.R
148	D-WP(C)/50560/2025	HARMOHAN DHAL	2025-12-15	Age of the petitioner mentioned in the cause title not tally with the affidavit.
149	D-CRLA/38041/2025	PRASANTA KU PANDA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
150	D-MATA/51653/2025	SRINIBASH SATAPATHY	2025-12-15	1. Period of Delay 11 days
151	D-BLAPL/38653/2025	SITIKANT MISHRA	2025-12-15	1. H.C B.A .M.W .S Rs 50/- to be paid in V>Nama
152	D-CRLMA/38840/2025	SOUMYA JYOTI BISWAL	2025-12-15	i) Provision of law not correctly furnished. ii) Legible copy of page no 26 to be filed. iii).Subject Code incorrectly Mentioned
153	D-CRLA/38578/2025	DEVASHIS PANDA	2025-12-15	Synopsis and Date chart not page mark on index
154	D-CMAPL/51728/2025	MANAS RANJAN SATPATHY	2025-12-15	Reference certificate not furnished.
155	D-BLAPL/37721/2025	SARAT KUMAR JENA	2025-12-15	1. A. fee of Rs.1.65 not paid on Ann.2.
156	D-MATA/51704/2025	SAPAN KUMAR LENKA	2025-12-15	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 2. good ground not furnished
157	D-ABLAPL/38547/2025	ANJAN KUMAR BISWAL	2025-12-15	1. Name of Deponent wrongly mentioned in affirmation of Affidavit. 2. Complete Ann.1 not

				filed. 3. Date of Order not correctly mentioned in Para 5 of Petition.
158	D-WP(C)/52032/2025	JYOTIRMAY GUPTA	2025-12-15	1. In Index and paragraph 6 of the Petition, Annexure-4 mentioned Letter no. 3403 of O.P. no 1 instead of O.P. 2
159	D-FAO/51838/2025	GIRIJA PRASAD DUTTA	2025-12-15	1. Period of Delay 42 days
160	D-BLAPL/38706/2025	PRATIK NAYAK	2025-12-15	i) Paragraph no. mentioned in affidavit not correct.
161	D-BLAPL/38736/2025	HEMANTA KUMAR MOHANTA	2025-12-15	14-NOT PROPERLY INDEXED. 1. P.S. case incorrectly mentioned in prayer. 2. Paragraphs incorrectly mentioned in declaration of the Affidavit
162	D-CMP/51821/2025	LALIT KUMAR MAHARANA	2025-12-15	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED A. Fee of Rs. 1.10/order be Paid on C. Copy under A-10
163	D-CRLMC/38459/2025	PRASANTA KUMAR PANDA	2025-12-15	1. Certified copy of annex-1 not filed
164	D-WP(C)/50905/2025	PABITRA NAYAK	2025-12-15	Date of copy of order vide annex-2 not tally with Index.
165	D-CONTC/50265/2025	ADV.	2025-12-15	UNDERTAKING FOR ENGLISH TRANSLATION OF ODIA NOT FILED
166	D-LAA/47659/2025	JAGYAN BALK MOHANTY(C.G.C)	2025-12-15	1. D.C. Fee of Rs 125/- to be Paid. 1.C. Fee Payable be corrected. 2. Put up for Further S.R after disposal of I.A for time to pay the D. C. Fee and after Payment for computing the period of limitation.
167	D-CRLREV/38507/2025	JYOTIRMAYA SAHOO	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
168	D-CRLREV/35809/2025	SANDEEP RAJ PANDA	2025-12-15	1. Period of Delay 253 days delay Limitation petition not filed 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2.20 / not paid
169	D-WP(C)/50481/2025	KRISHNA CHANDRA SAHU	2025-12-15	1. Date of Appointment mentioned in Ann. 2 of Index and end of Para 4 is not correct. 2. Gazette notification not attached as mentioned in Para 6, Ann. 3.
170	D-CRLMA/38646/2025	SATYAJIT MOHAPATRA	2025-12-15	Legible copy of page no. 13 and 14 are to be filed.
171	D-CRLMC/38425/2025	LINGARAJ MOHANTY	2025-12-15	1. Certified copy of annex-2 not filed
172	D-CONTC/50441/2025	JAGAJIBAN PRADHAN	2025-12-15	COPY OF CAUSE TITLE OF W.A NO. 239/253 OF 2025 BE FILED WHERE HARISH CH. JENA IS PETITIONER. THEN PUT UP FOR SR
173	D-WP(C)/51834/2025	BRUNDABAN ROUT	2025-12-15	1. In declaration under I. A affidavit no of paragraphs not furnished

174	D-CRLMC/37977/2025	DEBASHISH KUMAR PANDA	2025-12-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. One of the Provision of law not correctly furnished in Synopsis, cause title and para no.1. 2. Prayer of the CRLMC not correctly furnished. 3. Certified copy of annex-1 not filed. 4. Name of the Lower court not correctly furnished in Prayer of the petition
175	D-ABLAPL/38548/2025	DIPTIREKHA NANDA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of occurrence mentioned in Date Chart not correct.
176	D-CRLREV/27288/2025	DIPTI RANJAN MOHAPATRA	2025-12-15	Period of Delay 295 delay.Limitation petition not filed
177	D-CRLREV/38091/2025	RABI NARAYAN MOHANTY	2025-12-15	1.Instead C. copy ,Xerox copy filed in Annex-1
178	D-WP(C)/50105/2025	AJIT CH MOHAPATRA	2025-12-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
179	D-CRLMC/38635/2025	CHANDAN KUMAR ROUT	2025-12-15	14-NOT PROPERLY INDEXED.
180	D-CRLA/37198/2025	SANJIT MISHRA	2025-12-15	Code Wrongly indicated 2 Undertaking for filing of English translation copy of Odia document not filed
181	D-CONTC/50443/2025	JAGAJIBAN PRADHAN	2025-12-15	Period of Delay 119 DAYS 2. IN V.NAMA ONE OF THE COUNSELS SIGNED BUT NAME NOT WRITTEN
182	D-WP(C)/52079/2025	KRISHNA CHANDRA SAHU	2025-12-15	Page 22 not neat
183	D-WP(C)/51644/2025	SAILABALA JENA	2025-12-15	Not properly page marked
184	D-CRLMC/38112/2025	SHANTI PRAKASH MOHANTY	2025-12-15	1.ABLAPL n umber not correctly furnished in reference certificate.
185	D-CRLMC/38693/2025	PADMANAV BHUTIA	2025-12-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. AB not mentioned in index.C.copy of annexure -1 and2 not filed.Welfare fund of Rs. 50/- not paid.
186	D-CRLMC/38642/2025	PRANAB KUMAR DAS	2025-12-15	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Date of order not correctly furnished in para no.1

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 15-12-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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